

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 06.01.2021
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : IBA/512/2020
NAME OF THE PETITIONER(S) : ITD Cementation India Ltd
NAME OF THE RESPONDENT(S) : Marg Ltd
UNDER SECTION : Sec 9 Of IBC 2016

ORDER

Learned Counsel for Petitioner Mr. J.R. Jayant is present through video conferencing platform and moved this Petition.

Upon advance notice to the Corporate Debtor Mr. S. Ramana Kumar, Advocate enters appearance on behalf of the Corporate Debtor and seeks some time to file vakalath as well as counter on behalf of the Corporate Debtor.

Let vakalath be filed within the period of a day or two and counter be filed within a period of two weeks from today.

Post this matter for enquiry on **23.02.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

ghk

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MEMBER (JUDICIAL)